

(b) how does it compare with the different components bought during the last three years; and

(c) how do the indigenous components stand in regard to quality and performance as compared to the imported ones?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAY (SHRI BUTA SINGH) : (a) The percentage of quantum of indigenous items to imported ones cover-

Components	1971-72	1972-73	1973-74
(i) Rolling stock components electric stores including electric traction items.	72.67	70.28	70.78
(ii) Signalling and telecommunication stores.	86.5	85.2	96.7

(c) The indigenous developed components are generally of comparable quality and are giving satisfactory service but in the process of indigenisation there is always the teething problem which is common to all indigenisation efforts and which have to be faced in the initial stages.

Running over of a person by a train at Delhi Main Station

6091. **SHRI BISHWANATH JHUNJHUNWALA:** Will the Minister of RAILWAYS be pleased to state:

(a) whether a young man was run over and killed by a train at Delhi Main Railway Station while crossing a railway track in March, 1975;

(b) the number of such incidents occurred on all the Railways during 1972, 1973 and 1974, separately; and

(c) whether such victims are given any compensation or ex-gratia payment and if so, the total amount so paid during each of these years?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BHUJA SINGH) : (a) No.

(b) and (c) Information is being collected and will be laid on the Table of the Sabha.

ing rolling stock components, electric stores including electric traction items, signalling and telecommunication equipment in 1973-74 was 72.98% and the imported content was 27.02%. The value of indigenous components was Rs. 110.28 crores and that of the imported was Rs. 41.17 crores.

(b) The percentage of indigenous components to the total purchases during the year 1971-72 to 1973-74 was as under :

Stock of Wagons with the Manufacturers

6092. **SHRI VIREHADRA SINGH :** Will the Minister of RAILWAYS be pleased to state :

(a) what is the stock of wagons at the moment on hand with the thirteen wagon manufacturing units in the country ;

(b) the number of wagons lifted by the Railways ;

(c) the number of wagons manufactured on the basis of orders from Railways ; and

(d) the number of other buyers of wagons in respect of the present stocks ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH) : (a) On 1-4-1975 the wagon builders had a stock of about 306 wagons (in terms of four wheelers) against the orders/contracts placed by the Ministry of Railways.

(b) During the period 1-4-74 to 31-3-75, about 9287 wagons (in terms of four wheelers) were lifted by the Railways.

(c) During the period 1-4-74 to 31-3-75, about 2793 wagons (in terms of four wheelers) were manufactured.

(d) Ministry of Railways is the only buyer.

Value and quantity of pesticides imported

6093. SHRI S. N. MISRA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the total quantity and value of pesticides imported in 1974-75 ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH) : The imports of pesticides during 1974-75 are estimated to be of the order of 20,000 tonnes valued at Rs. 2500 lacs.

Arrest of T. T. I. of Asansol Eastern Railway

6094. SHRI ROBIN SEN : Will the Minister of RAILWAYS be pleased to state :

(a) whether the General Secretary, ADCC who is a TTI of Asansol in Eastern Railway was arrested under MISA just before last Railway strike and is still detained in jail ; and

(b) reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS : (SHRI BUTA SINGH) : (a) and (b) In the context of Railway strike action was taken against railway employees for their activities as railway employees irrespective of their allegiance to any particular Union or Association. One T. T. E. of Asansol Division of Eastern Railway was detained under MISA with effect from 8th April, 1974 and continues to be under detention.

उच्च न्यायालय और उच्चतम न्यायालय में अनिर्णित पड़े श्रमिक विवाद

6095. श्री इन्दर चौधरी :

श्री भूल चन्द वर्मा :

श्री जदल बिहारी बाजपेयी :

श्री नरेन्द्र सिंह :

श्री हेमेश सिंह बनेरा :

श्री कल्याण राव जोशी :

श्री जार० श्री० स्वामीनाथन :

क्या विधि, व्याज और कम्पली कर्रेंडें मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले तीन वर्षों के दौरान विभिन्न उच्च न्यायालयों और उच्चतम न्यायालय में अनिर्णित पड़े श्रमिक विवादों का वर्ष-वार स्थिति क्या है ;

(ख) प्रत्येक उच्च न्यायालय में सबसे पुराना मामला कब से अनिर्णित पड़ा है ;

(ग) क्या श्रमिक विवादों को शीघ्रता से निपटाने के लिए विभिन्न उच्च न्यायालयों और उच्चतम न्यायालय में विशेष पीठों का गठन किया जा रहा है ; और

(घ) यदि नहीं, तो इन मामलों का शीघ्रता से निपटान करने के लिए क्या कार्यवाही की जा रही है ।

विधि, व्याज और कम्पली कर्रेंडें मंत्री (श्री एच० जार० मोहन) : (क) से (घ) जानकारी इकट्ठी की जा रही है और सदन के पदल पर रख दी जाएगी ।

Research Units to Develop New Drug

6096. SHRI MOHINDER SINGH GILL : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the total number of research units set up in the country to develop new drugs for the common man and the cost thereof ;

(b) whether any change in the procedure of giving scholarships to research scholars is also sought to be brought about with immediate effect ; and

(c) if so, the brief outlines of the same and the number of such units to be set up in Punjab ?

THE MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH) : (a) A statement